

[English]

SHRI N. MURUGESAN (Karur): Sir, I would like to bring to your notice the Tamil Nadu people's reactions to the Centre's silence on the immediate implementation of the interim Award of the Cauvery Water Disputes Tribunal by observing a one-day State-wide Bandh on the coming Friday, the 26th. We are always crying for water, water, water on seeing the drying Cauvery. Everytime we are crying for water. Without solving the water issue, I think, there should be no matter to be discussed in Lok Sabha.

Sir, it is obligatory on the part of the Union Government to issue directions to the State of Karnataka under Article 256 of the Constitution.

We, therefore, expect the immediate intervention of the Hon. Prime Minister in this matter.

[Translation]

SHRI SATYAPAL SINGH YADAV (Shahjahanpur): Sir, I would like to draw the attention of the House towards growing terrorism in Uttar Pradesh. One S.H.O. and three Constables were killed in Shahjahanpur. A police constable was killed and two SHOs were injured by terrorists in Bijnore. There were two bomb blasts in Gadarpur Bazar in Nainital in which three persons were killed and dozens of people were injured. Terrorism is growing in Uttar Pradesh and it is because the number of terrorists is on the increase there. Yesterday, I had been to Pilibhit. 150 sikhs are locked up in Bareilly jail, and neither they are put on trial nor anybody is allowed to meet them. This shows the inaction of the administration and the Government. There is no trial against them for the last 4 or 5 years. So when the Police calls the sikhs, they prefer to become terrorists rather than to come under the purview of T.A.D. Act. There is a Sikh Federation there. The Secretary of the Sikh Federation, Shri

Lakhveer Singh has declared that if no action is taken against the culprits of Pilibhit incident, there would be reprisals which would create a wave of terror in Uttar Pradesh... (Interruptions)... The Sikhs are not in favour of judicial inquiry, because in that process there is always delay. They are demanding C.B.I. enquiry.... (Interruptions)...

MR. SPEAKER: Dr. Parshuram Gangwar... (Interruptions)...

[English]

MR. SPEAKER: Only what Shri Gangwar speaks will go on record.
..... (Interruptions)*.....

MR. SPEAKER: Dr. Parshuram Gangwar.
..... (Interruptions)*.....

MR. SPEAKER: This is not going on record.

[Translation]

DR. PARASHURAM GANGWAR (Pilibhit): Mr. Speaker, Sir, I am an M.P. from Pilibhit constituency. Some people are mixing up the terrorist incident directly with politics to serve their political ends. Entire Vilsanda area falling under the Terai region is affected by terrorism. In Pilibhit area, modern arms and vehicles must be made available to the police so that it could deal with the terrorists effectively. Some people have made this incident so complicated that it is necessary to know some other facts to understand the reality of the incident..... (Interruptions).....

[English]

SHRI SRIBALLAV PANIGRAHI (Deogarh): Sir a very sad incident has taken place in last Friday, that is, on the 19th July, 1991 at Hirakund in my constituency.

*Not recorded.